

1	2	3	4	5	6	7
17.	Punjab	1	-	-	2	3
18.	Rajasthan	1	-	-	-	1
19.	Tamil Nadu	-	1	-	-	1
20.	Tripura	1	-	-	1	2
21.	Uttar Pradesh	1	-	-	-	1
22.	West Bengal	1	1	1	1	4
Total		17	9	2	15	43

Indian Railway Construction Company

*679. SHRI DATTATRAYA BANDARU : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Indian Railway Construction company (IRCON) is running into losses;

(b) if so, the amount of losses incurred during the last three years;

(c) the reasons for the losses; and

(d) the steps taken to make the Company viable?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) No, Sir.

(b) to (d). Do not arise.

Sale of Fertilizers

*680. SHRI M.V.V.S. MURTHY : Will the Minister of AGRICULTURE be pleased to state :

(a) the total amount allocated to the State Governments for sale of decontrolled fertilizers at concessional rates to the farmers during 1992-93, 1993-94 and 1994-95, State-wise;

(b) the actual amount utilised by each State Government;

(c) whether a large number of complaints regarding misuse of funds during 1993 were received by the Union Government;

(d) if so, the names of States from where such complaints were received; and

(e) the action taken by the Government against those held responsible?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR) : (a) and (b). Funds amounting to Rs. 339.73 crores during 1992-93 and Rs. 517.34 crores during 1993-94 were released to States/UTs towards concession on sale of decontrolled phosphatic and potassic fertilizers to the farmers. In addition, funds amounting to Rs.13.93 crores were released to six States/UTs during 1994-95 to clear the outstanding liabilities of 1993-94. Details of funds released to States/UTs and reportedly utilised by them are indicated in the attached statement. For the year 1994-95, payments worth Rs. 514.02 crores were made directly to Fertilizers Manufacturers/Importers (MOP) on the basis of reports of certified sales received from States/UTs.

(c) to (e). Reports about alleged misuse of funds in Bihar and West Bengal were received. These State Governments have been requested to conduct detailed investigations and submit report.

STATEMENT

Funds released and utilised on sale of decontrolled phosphatic and potassic fertilizers with concession to the farmers.

(Rs. in lakhs)

S.No.	Name of State/ Union Territory	1992-93		1993-94		1994-95
		Funds released	Funds utilised	Funds released	Funds utilised	Funds released on acct. of sales in 1993-94
1	2	3	4	5	6	7
1.	Andhra Pradesh	2668.00	2633.38	7697.80	7525.12	-
2.	Karnataka	1753.00	1752.99	4832.635	5125.78	293.135
3.	Kerala	984.00	984.00	1521.575	1521.575	-

1	2	3	4	5	6	7
4.	Tamil Nadu	3432.00	3432.00	5999.99	6306.50	306.51
5.	Pondichery	55.00	57.88	107.00	118.06	13.94
6.	Andaman & Nicobar Is.	0.46	-	1.24	-	-
7.	Gujarat	1460.00	1469.00	3645.70	4020.477	374.63
8.	Madhya Pradesh	1825.00	1825.00	3192.50	3192.50	-
9.	Maharashtra	1682.00	1682.00	6220.85	6620.215	399.165
10.	Rajasthan	1469.00	1469.00	1974.40	1974.40	-
11.	Goa	9.00	8.43	18.655	18.60	-
12.	Daman & Diu	0.40	0.40	0.55	0.55	-
13.	Dadra & Nagar Haveli	2.00	-	-	NR	-
14.	Haryana	2013.00	2013.00	1058.275	972.85	-
15.	Punjab	4431.00	4157.00	2515.25	2627.00	-
16.	Uttar Pradesh	6539.00	5008.00	4943.825	6329.17	-
17.	Himachal Pradesh	35.00	30.88	60.80	61.59	-
18.	Jammu & Kashmir	101.00	138.00	276.95	119.19	-
19.	Delhi	11.00	3.64	-	5.02	-
20.	Chandigarh Admn.	-	-	0.275	-	-
21.	Bihar	2172.00	1100.00	1166.00	1474.00	-
22.	Orissa	436.00	301.39	761.715	884.03	-
23.	West Bengal	2807.00	2807.00	5469.475	5169.02	-
24.	Assam	46.00	34.80	144.90	152.97	-
25.	Tripura	19.00	19.00	45.70	38.65	-
26.	Manipur	2.66	1.66	48.54	2.00	-
27.	Meghalaya	3.00	3.00	12.40	17.96	5.56
28.	Nagaland	2.18	2.18	2.70	2.70	-
29.	Arunachal Pradesh	1.00	0.93	1.03	NR	-
30.	Sikkim	3.50	3.20	7.20	7.08	-
31.	Mizoram	1.66	1.66	5.875	3.89	-
Total		33972.86	30939.42	51733.805	54290.897	1392.94

Import of Consumer Goods

6716. SHRI A. VENKATESH NAIK : Will the Minister of FOOD be pleased to state :

(a) whether the Government have taken steps to control the improper and indiscriminate import of consumer goods; and

(b) the changes that are likely to be considered in the existing laws for this purpose?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) and (b). Information is being collected and will be laid on the table of the House.

Production of Pepper

6717. SHRI GOPI NATH GAJAPATHI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether there is any decline in the production of Pepper during 1994-95;

(b) if so, the reasons therefor and the extent to which the production of Pepper has been declined during 1994-95 in comparison to 1992-93 and 1993-94; and

(c) the targets fixed for the production of Pepper during 1995-96?